

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IBC)/128/2024
NAME OF THE PETITIONER : Indian Bank
NAME OF THE RESPONDENT(S) : V Pavarna
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Ld. Counsel Ms. K. Lavanya for the Petitioner. Ld. Counsel Mr. Pawan Jhabakh and Ld. Counsel Mr. Ujjwal Jain for the Respondent.

In this case Counsel for the Respondent stated that there has been settlement of dues which is likely to conclude in a month (CP/18/2024) and sought time. Time allowed.

List the petition for hearing on **09.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk